Name of the Corporate Debtor: Deegee Cotsyn Pvt Limited; Date of Commencement of CIRP: 13-03-2019; List of Creditors as on: 29-12-2020; Name of IP: Mr. Hasti Mal Kachhara; Last 5 digitof registration number: 10992

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	984750858	4	984750858	59.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	701264154	20	560364590	34.11	0	140899564	0	Annexure 4
5	Operational creditors (Workmen)	17	539385	17	539385	0.03	0	0	0	Annexure 5
6	Operational creditors (Employees)	6	347310	6	347310	0.02	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	9945230	2	9945230	0.61	0		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	88476389	17	86784189	5.28	0	1692200	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		66	1785323326	66	1642731562	100.00	0	142591764	0	